

- (ii) Memorandum of Understanding between Electronic Trade and Technology Corporation Limited and the Department of Electronics for the year 1993-94.

[Placed in library. See No. LT 4446/93]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1991-92.

- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1991-92, alongwith audited Accounts and comments of the comptroller and Auditor General thereon.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in the Library. See No. LT 4447/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1991-92.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1991-92.

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1991-92, together with Audit Report thereon.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in the Library. See No. LT 4448/93]

[Transmission]

Annual Report and Review on the working of Council for Advancement of People's Action and Rural Technology, New Delhi for 1991-92 and Statement for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (RURAL DEVELOPMENT DEPARTMENT) SHRI UTTAM BHAI H. PATEL: Mr. Chairman, Sir, I beg to lay on the table the following papers :

1. (i) A copy of the annual report (Hindi and English Version) of Council for Advancement of People's Action and Rural Technology, New Delhi for the year 1991-92 together with audited accounts.

- (ii) Statement (Hindi and English Versions) regarding the review by Government on the working of the Council for Advancement of People's Action and Rural Technology, New Delhi for the year 1991-92.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 4449/93]

13.48 hrs

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of Extradition (Amendment) Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 24th August, 1993."

SECRETARY GENERAL : Sir, I lay on the Table the Extradition (Amendment) Bill, 1993, as passed by Rajya Sabha on the 24th August, 1993.